

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 14083/2015

STATE OF U.P. & ANR.

Petitioner(s)

VERSUS

MALHU . & ORS.

Respondent(s)

WITH

SLP(C) No. 14104/2015 (XI)

(FOR APPLICATION FOR SUBSTITUTION ON IA 2/2017
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA
3/2017)

Date : 19-07-2017 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRAFULLA C. PANT
[IN CHAMBERS]

For Petitioner(s) Mr. Ardhendumauli Prasad, Adv.
Mr. Akshat Kumar, Adv.
Mr. Abhishth Kumar, AOR

For Respondent(s) Ms. Neha Agarwal, Adv.
Mr. E. C. Agrawala, AOR
Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

In SLP(C) No. 14083 of 2015 -

Learned counsel for the petitioner prays for and is allowed further three weeks' time to move an application for substitution to bring on record the Lrs. of deceased respondent No. 2.

In SLP(C) No. 14104 of 2015 -

Issue notice on I.A. No. 2 of 2017 - for substitution to bring on record the Lrs. of deceased respondent No. 2.

Issue notice on I.A. No. 3 of 2017 - for condonation of delay in filing substitution.

(POOJA SEHGAL)
SENIOR PERSONAL ASSISTANT

(SNEH LATA SHARMA)
COURT MASTER